

**APPELLATE TRIBUNAL FOR ELECTRICITY
NEW DELHI**

APTEL/Registry/Vacation/2024

Dated: 31st May, 2024

VACATION NOTIFICATION 2024

In pursuance of Rule 54 of the Appellate Tribunal for Electricity (Procedure, Form, Fee and Record of Proceedings) Rules, 2007, the Hon'ble Chairperson has directed that Tribunal will remain closed for the Annual Summer Vacation from 3rd June, 2024 to 28th June, 2024 (both days inclusive) and will reopen on Monday the 1st July, 2024 (29th and 30th June, 2024 being Saturday & Sunday).

During the Summer Vacation, matters of urgent nature only will be taken up by the Hon'ble Chairperson and Hon'ble Members of Tribunal in the Vacation Courts as per the roster given below:-

Sl.No	Dates <i>(for hearing of urgent matters during summer vacation)</i>	Vacation Bench comprising (FOR ELECTRICITY MATTERS)
1.	03.06.2024 & 04.06.2024	Hon'ble Mrs. Seema Gupta, Technical Member. AND Hon'ble Shri Virender Bhat, Judicial Member
2.	05.06.2024 to 12.06.2024 (except Saturday & Sunday)	Hon'ble Justice Shri Ramesh Ranganathan, Chairperson AND Hon'ble Mrs. Seema Gupta, Technical Member.
3.	13.06.2024 to 23.06.2024 (except Saturday, Sunday and Holiday on 17.06.2024)	Hon'ble Justice Shri Ramesh Ranganathan, Chairperson AND Hon'ble Shri Sandesh Kumar Sharma, Technical Member (Electricity)
4.	24.06.2024 to 30.06.2024 (except Saturday & Sunday)	Hon'ble Justice Shri Ramesh Ranganathan, Chairperson AND Hon'ble Mrs. Seema Gupta, Technical Member.

In case of extreme urgency and if the matter cannot wait till the next date of hearing, urgency application may be moved which shall be taken up through Physical/Video Conferencing.

During Summer Vacation, only the matters which are required to be immediately or promptly dealt with, shall be received in the Registry and the Registrar on being satisfied of the urgency shall order registration and posting of such cases before the Vacation Bench.

Filing counter of the Registry of the Tribunal will remain open daily except on Saturdays, Sundays and holidays from 10.00 a.m. to 2.30 p.m.

Sd/-
(Chander Mohan)
Registrar

To,

The Notice Boards of the Tribunal
The Bar Room of APTEL
The Website of APTEL
The PPS/PS of the Hon'ble Chairperson/Hon'ble Members for submitting this Notification before the Hon'ble Members